

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/158/CAA/17
NAME OF THE TRANSFEROR : BATEMAN ENGINEERING INDIA PVT LTD
NAME OF THE TRANSFERRE : TENOVA INDIA PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1) K. Ramesh Y
G. V. MOHAN KUMAR

Counsel for Petitioner

G. V. Mohan Kumar

ORDER

Counsel for Petitioner present and prayed for adjournment. At request, time is enlarged for making final submissions. Put up on **26.10.2017 at 10.30 A.M.**

- Sd/-
MEMBER (TECHNICAL)
ghk

- Sd/-
MEMBER (JUDICIAL)